

INCOME TAX APPELLATE TRIBUNAL, JABALPUR BENCH, JABALPUR

Before:- Shri Kul Bharat, Hon. Vice President (Author)

Orders ready for Pronouncement on 07.01.2025.

S.No	I.T.A. No.	Name of the Assessee	Bench	Date of Hearing	Author	Result
1 -2	ITA. Nos. 73 & 78/Jab/2023	Mohan Lal Bhikhulal	SMC	06.01.2025	Hon. VP	Dismissed
3	I.T.A. No. 117/Jab/2023	Chandra Mohan Singh	SMC	06.01.2025	Hon. VP	Allowed for statistical Purposes



[VIJAY PAL SINGH]

Sr. Private Secretary

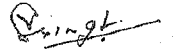
ITAT, Jabalpur Bench, Jabalpur

INCOME TAX APPELLATE TRIBUNAL, JABALPUR BENCH, JABALPUR

Before:- Shri Kul Bharat, Hon. VP (Author) & Shri Nikhil Choudhary, (AM)

Orders ready for Pronouncement on 07.01.2025.

S.No	I.T.A. No.	Name of the Assessee	Bench	Date of Hearing	Author	Result
1	125/Jab/2023	Narmada Welfare Society	DB	06.01.2025	Hon. VP	Dismissed
2	127/Jab/2024	Sariputta Charitable Trust	DB	06.01.2025	Hon. VP	Allowed for statistical Purposes



[VIJAY PAL SINGH]

Sr. Private Secretary

ITAT, Jabalpur Bench, Jabalpur